

THE MINISTER OF EXTERNAL Afghanistan figured in the recent (a) and (b) India's stand on Afghanistan is consistent and principled, Afghanistan figured in the recent high level exchange of views on different occasions- between India and the countries concerned. India supports the UN Secretary General's initiative for a negotiated political settlement which take into account the legitimate interests of all parties.

Retirement of Government employees

3157. SHRI SYED AHMAD HASHMI: Will the, PRIME MINISTER be pleased to state;

(a) whether there is any proposal under Government's consideration to follow a new rule in the matter of retirement of Central Government employees where unde- the Central Government employees will be allowed to retire twice in a year on the 30th June and the 31st December of every year after reaching the age of superannuation; and

(b) if so, by when the said rule is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

Demand for Finances by the Pondicherry Administration

3158. SHRI V. NARAYANASAMY: Will the Minister of HOME AFFAIRS be pleased to state;

(a) the amount demanded in the financial year 1984-85 for the Union Territory of Pondicherry for the Plan and non-Plan schemes;

(b) the amount earmarked in the year for the said schemes;

(c) the amount spent till November, 1985 under different heads with details;; and

(d) whether there was any time bound programme formulated aid the target was achieved till November, 1985, if not what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA)-

(a) Plan Schemes : Rs. 3148.63 l. khs

Non plan schemes : Rs. 1810.07 l. khs

(b) Plan Schemes : Rs. 3000.00 l. khs

Non-plan Schemes : Rs. 941.46 l. khs

(c) Amount spent till the end of the Second Quarter (September), 1985.

(Rs. in lakhs)

Agriculture & Allied services	38.81
Rural Development	44.24
Irrigation & Flood Control	50.77
Energy	50.31
Industry	65.49
Transport	53.86
Other Economic Services	1.66
Social services	217.41
General Services	7.46

(d) Targets for various programmes have been fixed with in the frame-work of the overall Plan and Annual Plan.

न्यायालयों में दानापुर छावनी बोर्ड के सम्बन्धित पड़े मामलों

3159. श्री दुर्गा प्रसाद जामुदा : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि उच्चतम न्यायालय, पटना उच्च न्यायालय और पटना सत्र न्यायालय में दानापुर छावनी बोर्ड के कितने मामले कितने वर्षों से सम्बन्धित पड़े हैं और इन मामलों पर छावनी बोर्ड ने कितनी धनराशि व्यय की है ?